

Provisions of safety in all vehicles

1660. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has seen a recent study which states that most of the popular small cars sold in India have failed crash test showing high risk of life threatening injuries in road accidents;

(b) if so, the details thereof along with the reaction of Government thereto; and

(c) the steps taken by Government to ensure the provision of basic level of safety as standards in all the vehicles especially in small cars manufactured and sold in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.) : (a) to (c) This Ministry has issued notification S.O. 1139 (E) dated 28.04.2015 for amendment of Central Motor Vehicles Rules, 1989 (CMVRs) wherein under the Bharat New Vehicle Safety Assessment Programme, compliance as per Crash standards, Automotive Industry Standard 098 and Automotive Industry Standard 099 shall be mandatory for the new vehicles from 1st October, 2017, and in case of existing vehicles same will apply from 1st October, 2018.

State Highways upgraded to National Highways

1661. SHRI GARIKAPATI MOHAN RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the criteria for declaring State Highways and National Highways;

(b) the details of State Highways upgraded to National Highways, State-wise, particularly in Telangana and Andhra Pradesh; and

(c) the details of ongoing/pending projects of Andhra Pradesh and Telangana?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) The criteria for declaration of National Highways (NH) is given in Statement-I (*See below*).

(b) The details of National Highways declared till date is given in Statement-II (*See below*).

(c) There are 30 and 19 ongoing National Highway development projects in the State of Andhra Pradesh and Telangana respectively.